

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.103 of 2014  
in DFR No.228 of 2014**

**Dated : 25<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Spectrum Power Generation Ltd. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Matrugupta Mishra**

**Counsel for the Respondent(s): Mr. Aditya Ganju for R.2 & 3**

**ORDER**

We have heard the learned counsel for the Appellant/Applicant.

***Order is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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